

PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 21.04.2021

Sl No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	2273/2021	Alaguraja (A1), S/o.Ganesan	49/ 2021	Saptur	294(b) 323 417 376 420 506 506(i) IPC	30.03.2021	M.Kubendiran
	01/2021 in Crlmp No.2273/ 2021	Suruthi	49/ 2021	Saptur	294(b) 323 417 376 420 506 506(i) IPC	INTERVE NER	PAT.S.Iyappakat hirvel
2	2278/2021	1. Muthumari (A2) 2. Jothi (A3) 3. Ganesan (A4)	49/ 2021	Saptur	294(b) 323 417 476 420 509 506(i) IPC	AB	M.Kubendiran
	01/2021 in Crlmp No.2278/ 2021	Suruthi	49/ 2021	Saptur	294(b) 323 417 376 420 506 506(i) IPC	INTERVE NER	PAT.S.Iyappakat hirvel
3	2359/2021	C.Prabhu (A2), S/o.Chithiraivel	43/ 2021	Keelaval avu	147 148 341 294(b) 302 of IPC	10.02.2021	A.Arumugam
4	2401/2021	A.Dharmar (A3), S/o.Ammsi	43/ 2021	Keelaval avu	147 148 341 294(b) 302 of IPC	10.02.2021	Na.Manimaran
5	2443/2021	Mr.Lingesh (A6), S/o.Mr.Muthuramalingam	43/ 2021	Keelaval avu	147 148 294(b) 341 302 IPC	15.03.2021	J.Velayutham

6	2393/2021	Rajkumar (A1), S/o.Sillari	59/2021	Appanthirupathi	294(b) 417 376 506(i) IPC	16.03.2021	M.Pandy
7	2397/2021	Ranjithkumar @ Ranjith (A8), S/o.Ashokan	125/2019	Austinpatti	302 @ 147 148 342 302 212 109 r/w 120(b) of IPC	19.02.2021	S.Manojkumar
8	2440/2021	Aarthi (A9), W/o.Padithurai	125/2019	Austinpatti	147 148 120(b) 109 212 302 of IPC	19.02.2021	C.Senthamilselvan
9	2438/2021	R.Subash, S/o.P.Ravi	324/2021	Avaniapuram (L&O)	3(1) of TNPPDL Act	10.04.2021	G.Dharmaraj
10	2439/2021	Selva (Selva Rani) (A2), W/o.Santhosh	118/2021	Samayanallur	294(b) 109 of IPC and 45 of TNPWH Act @ 294(b) 109 306 of IPC and 4 of TNPWH Act	19.03.2021	R.Selvaraj
11	2448/2021	J.Sakthi Raja (A4), S/o.Jegadeesan	119/2021	Thirunagar	294(b) 341 307 and 109 of IPC	05.04.2021	J.Devasenana

12	2481/2021	Sakthiraja (A1), S/o.Jegadeesan	119/ 2021	Thiruna gar	294(b) 341 307 & 109 IPC	05.04.2021	C.Prabhakaran
13	2482/2021	Sangilimanikandan, S/o.Subburaj	214/ 2021	Jaihindp uram	380 392 397 of IPC	04.04.2021	A.Beer Mohamed
14	2483/2021	Muthu Balakrishnan @ Pottu Muthu, S/o.Asaipandi	308/ 2021	Avaniya puram	3 of Explosive Substances Act 1908 and 4 of TNPPDL Act	06.04.2021	S.Raja mohan
15	2484/2021	1. Ravi @ Ramakrishnan, S/o.K.Subramaniyan 2. Muthupandi, S/o.Sonaimuthu	146/ 2021	Samaya nallur	147 148 294(b) 324 506(ii) 307 of IPC	15.04.2021	B.Vinothkumar
16	2485/2021	1. P.Gunasekarapandiyan, S/o.Periyakaruppan 2. C.Kumar, S/o.Chinnasamy	146/ 2021	Samaya nallur	147 148 294(b) 324 506(ii) 307 of IPC	15.04.2021	M.Venkatesan
<u>ANTICIPATORY BAIL PETITION</u>							
17	1721/2020	Prabhakaran Rajeshwari	8/ 2020	Madurai Town AWPS	498(A) of IPC	AB	S.Thangaraj 9842289811

18	1850/2020	1. Rahul Singh, S/o.Ram Kissan Singh @ Baskar 2. Latha Bai @ Latha, W/o.Ram Kissan Singh @ Baskar	12/2020.	Thallakulam	498(a) 406 294(b) 526(ii) of IPC	AB Interim AB granted on 15.04.2020	R.V.Ramesh 9786391147
19	2301/2020	1.Dr.V.Ayothi, S/o.Venkatasamy 2. A.Sagunthak, W/o.V.Ayothi 3. Dr.V.A.Aravind, S/o.V.Ayothi	4/2020	Thirumangalam AWPS	498(A) 406 420 of ipc and Sec.4 of DP Act	AB IB 8.5.2020	S.Abubakeer Sidhic 9677278439
20	2274/2021	Gurupriya, W/o.Rakesh	2152/2019	Thallakulam	406 420 of IPC	AB	R.Swaminathan
	01/2021 in Crlmp 2274/2021	R.Arockiarajan	2152 / 2019	Thallakulam	406 420 of IPC	INTERVE NER	A.Beer Mohammed
21	2275/2021	Gurupriya, W/o.Rakesh	2252/2019	Thallakulam	406 420 of IPC	AB	R.Swaminathan
	01/2021 in Crlmp 2275/2021	M.Muthulaksham	2252/2019	Thallakulam	406 420 of IPC	INTERVE NER	A.Nedunchezhi an
22	2276/2021	Gurupriya, W/o.Rakesh	2260/2019	Thallakulam	406 420 of IPC	AB	R.Swaminathan
	01/2021 in Crlmp 2276/2021	R.Venkatesan	2260/2019	Thallakulam	406 420 of IPC	INTERVE NER	A.Beer Mohammed
23	2277/2021	Gurupriya, W/o.Rakesh	111/2020	Thallakulam	406 420 of IPC	AB	R.Swaminathan

	01/2021 in CrImp 2277/2021	Chandrakumar	111/ 2020	Thallakulam	406 420 of IPC	INTERVE NER	T.Sivananthan
24	2349/2021	1. Lakshmiathy Rajan (A2), S/o.Sundarrajan 2. Murugan (A3), S/o.Sakkarai 3. Santhanakaruppu (A4), S/o.Palani	36/ 2021	Karuppa yoorani	294(b) 323 324 506(ii) of IPC	AB	C.Prabhakaran
25	2364/2021	J.Ramesh, S/o.Jeganathan	53/ 2020	CCB Madurai	420 465 467 and 468 of IPC	AB	R.Manickaraj
26	2460/2021	1. Rajasekar @ Selvam, S/o.Ramamurthy 2. S.Rajeshkannan, S/o.Kodi Selvam 3. P.Appu, S/o.R.Pandiselvam 4. B.Ramesh Babu, S/o.S.Boominathan	227/ 2021	Koodal Pudur	147 148 294(b) 324 506(ii) of IPC	AB	S.Ayyapparaja
27	2462/2021	Ashok @ Ashok Kumar (A3), S/o.Navaraj	29/ 2021	Omatchi kulam	341 294(b) 323 307 of IPC	AB	M.Silambarasan
28	2486/2021	1. Rajesh @ Rajesh Sankar, S/o.Chellapandian 2. Praveen Kumar, S/o.Chellapandian	187/ 2021	Vadipatti	147 294(b) 323 506(i) IPC r/w 4 of TNPWH Act	AB	P.Kumaravel
29	2487/2021	Suresh, S/o.Rajamanickam	187/ 2021	Vadipatti	147 294(b) 323 506(i) IPC r/w 4 of TNPWH Act	AB	P.Eswaran

CONDITION RELAXATION PETITION

30	2488/2021	1. Poun (A2), S/o.Murugan 2. Malliga (A3), W/o.Poun 3. Panchavarnam (A4), S/o.Murugan	07/2021	Valandur	341 294(b) 323 379 (NP) and 506(ii) of IPC and Sec.4 of TNPWH Act	K.Theivammal
31	2489/2021	Aswathkumar, S/o.Kanjivanam	731/ 2020	Melur	302 341 and 120(B) of IPC	P.Pandidurai
32	2490/2021	M.Kodivairan (A6), S/o.Mahalingam	1747/ 2020	Austinpatti	147 148 115 120(b) 212 324 302 and 506(ii) of IPC	R.Selvaraj

AMENDMENT PETITION

33	2491/2021	1. Siva @ Sivapriyan, S/o.Anandhan 2. Avita @ Tamilarasan, S/o.Avita Selvam	119/2021	Thirunagar	294(b) 341 307 and 109 of IPC	C.Prabhakaran
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SUSPENSION OF SENTENCE

34	Crlmp No.2493/2021 in CRLA No.71/2021	Prasanna, S/o.Periyakaruppan	382/2011	S.S.Colony	J.Venkatesh Kumar
35	Crlmp No.2494/2021 in CRLA No.72/2021	T.Anandam, W/o.Thangamuthu Vs S.Manikandan, S/o.Subbiah Thevar	-	-	D.Karthick Raja